

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/75/2016
NAME OF THE PETITIONER(S) : K.P.S. Selvaraj & Another
NAME OF THE RESPONDENT(S) : M/s Selvaraaj Tex Private Limited & 4 others
UNDER SECTION : 397/398 , 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Archana for
Theriyambal
Kannan

Counsel for
Petitioner



1) KARTHIK RAM MOHANI.
for.
S. RAMIASUBRAMANIAM
& ASSOCIATES.

Counsel for
R2 - R6.

Kannan

ORDER

Counsel representing both parties are present. Counsel for respondents prayed time for submitting final arguments. Time extended at request. Put up on 09.01.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)